

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1701

ANSWERED ON:19.11.2010

NORMS FOR MEDICAL, DENTAL AND NURSING COLLEGES

Kataria Shri Lal Chand;Rane Dr. Nilesh Narayan;Sudhakaran Shri K.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

(a) whether the Government proposes to set up medical, dental, nursing and AYUSH colleges, particularly in the uncovered rural and backward areas of the country;

(b) if so, the details thereof, State/UTwise;

(c) whether the Government has revised/ relaxed the norms/guidelines and also sought cooperation from the private and corporate sectors for the setting up of such colleges in the rural areas of the country; and

(d) if so, the details thereof?

**Answer**

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b): At present there is no proposal of the Central Government to set up new medical, dental and AYUSH colleges in the country. However, under the 1st Phase of Pradhan Mantri Swasthya Sureksha Yojna (PMSSY), the Central Government has proposed to set up six AIIMS like institutions in the under served areas, one each in the State of Bihar, Chhattisgarh, Madhya Pradesh, Orissa, Rajasthan and Uttarakhand. Under Phase-II of PMSSY, two more AIIMS like institutions are proposed to be set up in the State of West Bengal and Uttar Pradesh. In so far as Nursing is concerned, action has already been initiated for setting up 6(six) colleges of Nursing at the site of AIIMS like institutions.

(c) & (d): In order to increase of the number of seats and open more medical and nursing colleges, the Central Government has relaxed the norms in terms of teacher student ratio, land requirements, bed strength, bed occupancy, maximum admission capacity, increase in the age of teaching faculty etc. Further, as per amendment made MCI Regulations, companies registered under Company Act are allowed to open medical colleges in the country.